

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.27
C.P.No.111/BB/2023

IN THE MATTER OF:

Shri Ramaswamy Ramanujam ... Petitioner
Vs.
M/s. Evenforce Technologies Pvt. Ltd. and Ors. ... Respondents

Order under Section 241- 242 of Companies Act, 2013

Order delivered on: 11.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : ----
For the Respondent : ----

ORDER

Due to paucity of time, the case is adjourned to **26.09.2024.**

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)